

**Conditions to be Observed by Cooperative House Building Society on the Plots of Land Leased to them by DDA**

3606. **SHRI BHEEKHA BHAI**: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that various conditions in respect of plots of land leased out of by the Delhi Administration to members of Cooperative House Building Societies in Delhi relating to (i) putting up of houses within two years of allotment, (ii) renting out of houses for a period not beyond five years, (iii) ban on transfer benami or otherwise to non-members, (iv) use by the owner or a tenant of building for purpose other than private dwelling are not being enforced;

(b) the authorities which are responsible to oversee the observance of these conditions; and

(c) in how many cases action has been taken for non-observance of these conditions during the last 3 years and in how many cases relaxation has been granted and for what reasons?

**THE MINISTER OF PARLIMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH)**: (a) No, Sir.

(b) Delhi Development Authority, Municipal Corporation of Delhi and Land and Building Department of Delhi Administration.

(c) The Delhi Administration have reported that extensions are granted in respect of condition mentioned at (i) of part (a) of the question in accordance with the guidelines laid down from time to time by the Lt. Governor.

Delhi Administration have reported that 62 complaints have been received by them in regard to non-observance of other conditions and necessary action under the lease terms will be taken, after making appropriate enquiry.

**Nomination on Department Promotion Committee, Education Directorate, Delhi**

3607. **SHRI CHANDRADEO PRASAD VERMA**: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the names of aided schools under the East District of Directorate of Education, Delhi Administration, who have applied to the Zonal Education Office for nominating the representatives of the Directorate on the Departmental Promotion Committees/Selection Committees of the schools for filling up the vacant posts but have not been supplied the names of such representatives so far; and

(b) the action taken to expedite the nomination of such representatives?

**THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN)**: (a) 1 Shri Guru Teg Bahadur (Khalsa) Girls Senior Secondary School, Sis Ganj.

2. Gandhi Harijan Co-educational Secondary School, Ghonda.

3. DAV Senior Secondary School, Gandhi Nagar.

4. Ramrattan Amirchand Gita, Senior Secondary School, Shankar Nagar.

5. Khalsa Girls Senior Secondary School, Chuna Mandi.

6. SGTB Girls Senior Secondary School, Pul Bangash.

(b) The Delhi Administration has reported that cases at S. No. 1 & 2 are under process whereas cases at S. No 3 & 4 are pending for want of certain papers from the schools, the cases at S. No. 5 & 6 have been received by the Delhi Administration only recently and they expect to clear these cases shortly.